- (a) whether it is a fact that the crushing of sugarcane is delayed in the year 2011-2012 than its scheduled time;
- (b) if so, the time by when the crushing of sugarcane was started in Maharashtra, Tamil Nadu and Uttar Pradesh; and
- (c) the percentage of the sugar mills which had started the work of production in the above States in October, 2011 and whether the delay in sugar production would have an adverse impact on total annual production?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) The sugar mills commence crushing operations on different dates in different States. The Governments of Maharashtra, Tamil Nadu and Uttar Pradesh informed that the sugar mills had started the crushing operation in their States on 12.10.2011, 01.10.2011 and 22.10.2011, respectively.

(c) The percentage of sugar mills which started production in Maharashtra, Tamil Nadu and Uttar Pradesh in October, 2011 were 15%, 23% and 1.92% respectively. The respective State Governments have informed that there would be no adverse impact on total annual production of sugar in their States.

Construction of silos

†2048. SHRI RASHEED MASOOD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that Government has entered into an agreement with Adani Group, which is a private sector company, for construction of silos for storage of food items;
 - (b) if so, the details thereof; and
 - (c) the experience that Adani Group holds in construction and maintenance of silos?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) No, Sir. However a service agreement was signed in June 2005 between Food Corporation of India (FCI) a Public Sector Undertaking under the administrative control of Department of Food and Public Distribution and M/s Adani Agro Logistics Limited for the establishment and operations at selected locations, both in producing/procurement

[†]Original notice of the question was received in Hindi.

and in the distribution/consuming areas, a chain of facilities comprising large integrated storage Depots in the form of horizontal storage or vertical silos(metallic or concrete), fully equipped with appropriate weighment and testing facilities, automatic quality control devices, mechanized conveyor systems, arrangements for unloading/loading and bulk transportation of foodgrains between the depots. The facilities were to be created on Build-Own-Operate (BOO) basis.

(b) The agreement *inter-alia* envisaged creation of a system of silos of 2 lakh Metric Tonne (MT) storage capacity at Moga in Punjab as the base depot and of 25,000 MT storage capacity each at Chennai, Coimbatore and Bangalore as the field depots in Circuit-I. It further envisaged creation of silos of 2 lakh MT storage capacity at Kaithal in Haryana, as the base depot and 50,000 MT at Navi Mumbai and 25,000 MT at Hooghly as the field depots in Circuit-II.

The project is under operation now.

(c) As per RFQ (Request For Qualification) document, the applicant was required to have experience in the following categories which had different weightages for short listing:

Category-I: Experience in development of Build-Own-Operate-Transfer (BOOT), Build-Own-Lease-Transfer (BOLT), Build-Own-Operate (BOO) or other privatization projects as shareholder, where financial closure has been achieved.

Category II: Experience of execution of turnkey EPC (Engineering, Procurement and Construction) contracts or design or build contracts with a minimum contract value of Rs. 1000 million each.

Category III: Experience in Bulk material handling systems or projects relating to handling, storage and transportation of foodgrains or similar other bulk commodities.

Category IV: Experience in execution of construction works/projects relating to bulk grain handling systems, including project management, operation and maintenance of mechanized handling systems and equipment of similar magnitude and nature.

M/s Adani Agro Logistics Limited was shortlisted on the above based criteria.

Assessment of sugar production

†2049. SHRI RAM JETHMALANI:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

†Original notice of the question was received in Hindi.